

By Email also

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, CIVIL & SESSIONS
DIVISION, SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH.**

No. D&SJ/SLN/EC/F-74/2021:
Dated Solan, the 6th January, 2021.

To

The Registrar General,
Hon'ble High Court of H.P.,
Shimla-171001.

Subject: Availing of winter vacation w.e.f. 18.01.2021 to
12.02.2021.

Sir,

'Jai Hind'

Pursuant to the Hon'ble High Court Registry letter No. HHC/Admn.6(20)/77-XX-26427-30, dated 24/28.12.2020 and the Notification endorsement No. HHC/Admn.6(20)/77-XX-24828-54, dated 07/08.12.2020, the undersigned and all the other Judicial Officers except the Judicial Officers at Sub-Division, Nalagarh shall avail the special casual leave during the winter vacation from 18.01.2021 to 12.02.2021 in the following manner:-

Sr. No.	Designation of Judicial Officer(s)	Leave Period
1	The District & Sessions Judge, Solan.	18.01.2021 to 09.02.2021
2	The Additional District & Sessions Judge, Fast Track Special Court (POCSO), Solan.	21.01.2021 to 12.02.2021
3	The Additional District & Sessions Judge-II, Solan.	21.01.2021 to 12.02.2021
4	The Senior Civil Judge-cum-CJM, Solan.	01.02.2021 to 12.02.2021
5	The Senior Civil Judge-cum-ACJM, Kasauli.	18.01.2021 to 31.01.2021
6	The Civil Judge-cum-JMIC, Arki.	18.01.2021 to 31.01.2021
7	The Civil Judge-cum-JMIC, Kandaghat.	01.02.2021 to 12.02.2021
8	The Civil Judge-cum-JMIC-I, Solan.	18.01.2021 to 31.01.2021
9	The Civil Judge-cum-JMIC-II, Solan.	01.02.2021 to 12.02.2021
10	The Secretary, District Legal Services Authority, Solan.	01.02.2021 to 12.02.2021
11	The Mobile Traffic Magistrate, Solan and Sirmaur at Solan, H.P.	18.01.2021 to 31.01.2021
12	the Civil Judge-cum-JM, Kasauli.	-

Furthermore, following Judicial Officers will be the Duty Magistrates during the winter vacations:-

Sr. No.	Designation of Judicial Officer(s)	Duty Period	Duty Magistrate(s)
1	The Senior Civil Judge-cum-CJM, Solan.	18.01.2021 to 31.01.2021	The Civil Judge-cum-JMIC, Court No.I, Solan

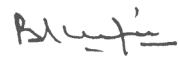
			will be duty Magistrate during the leave period of Sr. Civil Judge-cum-CJM, Solan and will also perform protocol duty.
2	The Senior Civil Judge-cum-ACJM, Kasauli.	01.02.2021 to 12.02.2021	The Senior Civil Judge-cum-CJM, Solan will be duty Magistrate during the leave period of Senior Civil Judge-cum-ACJM, Kasauli
3	The Civil Judge-cum-JMIC, Arki.	01.02.2021 to 12.02.2021	The Civil Judge-cum-JMIC, Kandaghat will be duty Magistrate during the leave period of Civil Judge-cum-JMIC, Arki.
4	The Civil Judge-cum-JMIC, Kandaghat.	18.01.2021 to 31.01.2021	The Civil Judge-cum-JMIC, Arki will be duty Magistrate during leave period of Civil Judge-cum-JMIC, Kandaghat.
5	The Civil Judge-cum-JMIC-I, Solan.	01.02.2021 to 12.02.2021	The Civil Judge-cum-JMIC, Court No.II, Solan will be duty Magistrate during leave period of Civil Judge-cum-JMIC-I, Solan.
6	The Civil Judge-cum-JMIC-II, Solan.	18.01.2021 to 31.01.2021	The Civil Judge-cum-JMIC, Court No.I, Solan will be duty Magistrate during leave period of Civil Judge-cum-JMIC-II, Solan.
7	The Secretary, District Legal Services Authority, Solan.	18.01.2021 to 31.01.2021	The Civil Judge-cum-JMIC-I, Solan will be duty Magistrate during leave period of the Secretary, DLSA, Solan.
8	The Mobile Traffic Magistrate, Solan and Sirmaur at Solan, H.P.	01.02.2021 to 12.02.2021	The Civil Judge-cum-JMIC, Court No. II Solan will be duty Magistrate during leave period of the MTM, Solan and Sirmaur at Solan.
9	The Civil Judge-cum-JM, Kasauli.		During the leave period of Ld. Senior Civil Judge-cum-ACJM, Kasauli w.e.f. 18.01.2021 to 31.01.2021, urgent work pertaining to this court shall be looked after by the Sr. Civil Judge-cum-CJM, Solan.

Besides above, it is submitted that arrangement qua looking after urgent work pertaining to the court of undersigned and the Courts of Additional District and Sessions Judge-II, Solan and Additional District and

Sessions Judge, Fast Track Special Court (POCSO), Solan, during the winter vacations is made as follows:-

Sr. No.	Arrangement qua attending to urgent work in respect of the Court of	The leave arrangement during the winter vacation period .	Will be attended to by
1	District & Sessions Judge, Solan	18.01.2021 to 20.01.2021	Ld. Addl. District & Sessions Judge-II, Solan.
		21.01.2021 to 31.01.2021	Ld. Addl. District & Sessions Judge, Nalagarh.
		01.02.2021 to 09.02.2021	Ld. Senior Civil Judge-cum-ACJM, Kasauli.
		10.02.2021 to 12.02.2021	Ld. District & Sessions Judge, Solan
2	Additional District & Sessions Judge, FTSC (POCSO), Solan.	18.01.2021 to 20.01.2021	Ld. Additional District & Sessions Judge, FTSC (POCSO), Solan.
		21.01.2021 to 09.02.2021	Ld. Addl. District & Sessions Judge, Nalagarh.
		10.02.2021 to 12.02.2021	Ld. District & Sessions Judge, Solan.
3	Additional District & Sessions Judge-II, Solan.	18.01.2021 to 20.01.2021	Ld. Addl. District & Sessions Judge-II, Solan.
		21.01.2021 to 31.01.2021	Ld. Addl. District & Sessions Judge, Nalagarh.
		01.02.2021 to 09.02.2021	Ld. Senior Civil Judge-cum-ACJM, Kasauli.
		10.02.2021 to 12.02.2021	Ld. District & Sessions Judge, Solan

Yours faithfully,



(Bhupesh Sharma)
District & Sessions Judge,
Solan, District Solan, H.P.

Endst. No.D&SJ/SLN/EC/F-74/2021:217 Dated:6.1.2021
Copy forwarded for information and necessary action to:-

- 1.The Additional District and Sessions Judge, Nalagarh.
- 2.The Addl. District and Sessions Judge, FTSC (POCSO), Solan.

Asst. P. J. J.

3. The Additional District & Sessions Judge-II, Solan.
4. The Senior Civil Judge-cum-CJM, Solan.
5. The Sr. Civil Judge-cum-ACJM, Kasauli and Nalagarh.
6. The Civil Judge-cum-JMIC, Solan-I, Solan-II, Arki, Kasauli, Kandaghat and Nalagarh.
7. The Secretary, District Legal Services Authority, Solan.
8. The Mobile Traffic Magistrate, Solan and Sirmaur at Solan.
9. The Presidents, Bar Associations, Solan, Kandaghat, Arki, Kasauli and Nalagarh.
10. The Deputy Commissioner, Solan.
11. The Superintendent of Police, Solan/ Baddi.
12. The District Attorney, Solan.
13. The Chief Administrative Officer of this office.
14. The Private Secretary/ Reader/Translator /Nazirs/Ahlmads of this office
15. The System Officer/Assistant Programmer, District Courts Solan.
16. Notice Board of this office.
17. Guard file.

District and Sessions Judge,
Solan, District Solan, H.P.